

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: KANJIRAVELIL TRADERS PRIVATE LIMITED Date of Commencement of Liquidation: 18-03-2026; List of Stakeholders as on Date: 16-05-2026; Name of IP: Mr. Prabhu S; Process Number: 1; Last 5 digit of registration number: 11948

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		774408		774408				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	4	769815690	4	769815690				Annexure 3
4	Unsecured financial creditors	3	181370775	3	181360095		10680		Annexure 4
5	Operational creditors (Workmen)								Annexure 5
6	Operational creditors (Employees)								Annexure 6
7	Operational creditors (Government Dues)								Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	48571066	2	48571066				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								Annexure 9
Total		9	1000531939	9	1000521259	0	10680	0	